

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1235/99.

Dt. Of Decision : 26-08-99.

D.Kirthivasan

.. Applicant.

Vs

1. The Chairman,
Railway Board,
Rail Bhavan, New Delhi.
2. The General Manager,
SC Railway, Sec'bad.
3. The Sr.Divl. Personnel Officer,
Divisional Office, SC Railway,
Guntakal.
4. The Sr. Divl. Mech. Engineer (Dsl)
SC Railway, Divisional Office,
Guntakal.

.. Respondents.

Counsel for the applicant : Mrs. T.Bala Jaya Sree

Counsel for the respondents : Mr. D. F. Paul, SC for Railway.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mrs. T.Bala Jaya Sree, learned counsel for the applicant and Mr. D. F. Paul, learned counsel for the respondents.

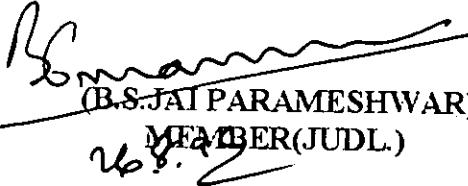
2. The applicant in this OA is anticipating a termination order as was issued to some other candidate whose termination order has been enclosed at Annexure-12 at Page-23 to the OA. No order can be passed presuming and assuming certain later events that may take place. The applicant submits that he is bound to receive that order very shortly. Hence, the following direction is given:-





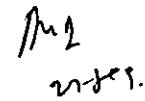
If any termination order issued to the applicant herein, ^{the termination} that should take place only 7 days after the receipt of the termination order ^{by the applicant}.

3. The OA is ordered accordingly. No costs.


 (B.S.JAI PARAMESHWAR)
 MEMBER(JUDL.)
 26/8/99


 (R. RANGARAJAN)
 MEMBER(ADMN.)

Dated : The 26th August, 1999.
 (Dictated in the Open Court)


 M/s
 witness.

SPR

COPY TO:-

1. HDHND
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1st AND II nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR.R. RANGARAJAN:
MEMBER (ADMN)

THE HON'BLE MR.B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER DATE: 26/8/99

MA/RA/CP.NO

IN

OA.NO. 1234/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

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